

Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: The House will now take up Papers to be laid on the Table of the House.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): Madam Speaker, I beg to lay on the Table a copy of the 11th Annual Statement (Hindi and English versions) on Pending Law Commission Reports-(December, 2015).

[Placed in Library, See No. LT 3330/16/15]

वस्तु मंत्रालय के गज्य मंत्री (श्री संतोष कुमार गंगवार): माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 1956 की धारा 619क की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (छिन्नी तथा अंग्रेजी संस्करण) सभा पटल पर रखेंगे:-

(क) (एक) डैंडीक्राप्टस एण्ड डैण्डलूप्स एव्सपोटर्स कारपोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वाया समीक्षा ।
 (दो) डैंडीक्राप्टस एण्ड डैण्डलूप्स एव्सपोटर्स कारपोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित तेखे तथा उन पर नियांत्रक-मालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library, See No. LT 3331/16/15]

(ख) (एक) शेंट्रल कॉटेज इंडस्ट्रीज कारपोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वाया समीक्षा ।
 (दो) शेंट्रल कॉटेज इंडस्ट्रीज कारपोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित तेखे तथा उन पर नियांत्रक-मालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library, See No. LT 3332/16/15]

(2) (एक) अळमदाबाद टेक्सटाइल इंडस्ट्रीज रिसर्च एसोसिएशन, अळमदाबाद के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (छिन्नी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित तेखे।
 (दो) अळमदाबाद टेक्सटाइल इंडस्ट्रीज रिसर्च एसोसिएशन, अळमदाबाद के वर्ष 2014-2015 के कार्यकरण की सरकार द्वाया समीक्षा की एक प्रति (छिन्नी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3333/16/15]

(3) (एक) नॉर्टर्न इंडिया टेक्सटाइल रिसर्च एसोसिएशन, गाजियाबाद के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (छिन्नी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित तेखे।
 (दो) नॉर्टर्न इंडिया टेक्सटाइल रिसर्च एसोसिएशन, गाजियाबाद के वर्ष 2014-2015 के कार्यकरण की सरकार द्वाया समीक्षा की एक प्रति (छिन्नी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3334/16/15]

(4) (एक) मैन-गेड टेक्सटाइल्स रिसर्च एसोसिएशन, सूरत के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (छिन्नी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित तेखे।
 (दो) मैन-गेड टेक्सटाइल्स रिसर्च एसोसिएशन, सूरत के वर्ष 2014-2015 के कार्यकरण की सरकार द्वाया समीक्षा की एक प्रति (छिन्नी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3335/16/15]

(5) (एक) सिथेटिक एण्ड आर्ट सिल्क मिल्स रिसर्च एसोसिएशन, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (छिन्नी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित तेखे।
 (दो) सिथेटिक एण्ड आर्ट सिल्क मिल्स रिसर्च एसोसिएशन, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वाया समीक्षा की एक प्रति (छिन्नी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3336/16/15]

(6) (एक) गुल रिसर्च एसोसिएशन, लाणे के वर्ष 2014-2015 के वार्षिक प्रतिवेदन

की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(गो) युत रिसर्च एसोसिएशन, ठाणे के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3337/16/15]

(7) (एक) शेंट्रल युत डेवलपमेंट बोर्ड, जोधपुर के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(गो) शेंट्रल युत डेवलपमेंट बोर्ड, जोधपुर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3338/16/15]

(8) (एक) युत इंडस्ट्री एवस्पोर्ट प्रोमोशन काउंसिल, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(गो) युत इंडस्ट्री एवस्पोर्ट प्रोमोशन काउंसिल, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3339/16/15]

(9) (एक) युत एड युलेन्स एवस्पोर्ट प्रोमोशन काउंसिल, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(गो) युत एड युलेन्स एवस्पोर्ट प्रोमोशन काउंसिल, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3340/16/15]

(10)(एक) ऑल इंडिया हैंडलूम फेब्रिक्स मार्केटिंग को-ऑपरेटिव सोसायटी लिमिटेड, गोएडा के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(गो) ऑल इंडिया हैंडलूम फेब्रिक्स मार्केटिंग को-ऑपरेटिव सोसायटी लिमिटेड, गोएडा के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3341/16/15]

(11)(एक) हैंडलूम एवस्पोर्ट प्रोमोशन काउंसिल, वेन्नई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(गो) हैंडलूम एवस्पोर्ट प्रोमोशन काउंसिल, वेन्नई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3342/16/15]

(12)(एक) कॉटन टेकस्टाइल्स एवस्पोर्ट प्रोमोशन काउंसिल, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(गो) कॉटन टेकस्टाइल्स एवस्पोर्ट प्रोमोशन काउंसिल, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3343/16/15]

(13)(एक) सिंथेटिक एण्ड रेयोन टेकस्टाइल्स एवस्पोर्ट प्रोमोशन काउंसिल, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(गो) सिंथेटिक एण्ड रेयोन टेकस्टाइल्स एवस्पोर्ट प्रोमोशन काउंसिल, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3344/16/15]

(14)(एक) सरदार वल्लभाभाई पटेल इंटरनेशनल स्कॉल ऑफ टेक्स्टाइल्स एड

मैनेजमेंट, कोयम्बटूर के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण) तथा लेखापरीक्षित लेखों।

(दो) सरदार वल्लभाई पटेल इंटरनेशनल स्कॉल ऑफ टेक्साइल्स एण्ड मैनेजमेंट, कोयम्बटूर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण)।

[Placed in Library, See No. LT 3345/16/15]

(15)(एक) पावरलूम डेवलपमेंट एण्ड एक्सपोर्ट प्रोमोशन काउंसिल, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण) तथा लेखापरीक्षित लेखों।

(दो) पावरलूम डेवलपमेंट एण्ड एक्सपोर्ट प्रोमोशन काउंसिल, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण)।

[Placed in Library, See No. LT 3346/16/15]

(16)(एक) टेक्सटाइल्स कमेटी, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण) तथा लेखापरीक्षित लेखों।

(दो) टेक्सटाइल्स कमेटी, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण)।

[Placed in Library, See No. LT 3347/16/15]

(17)(एक) कार्पेट एक्सपोर्ट प्रोमोशन काउंसिल, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण) तथा लेखापरीक्षित लेखों।

(दो) कार्पेट एक्सपोर्ट प्रोमोशन काउंसिल, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण)।

[Placed in Library, See No. LT 3348/16/15]

(18)(एक) नेशनल इंस्टिट्यूट ऑफ फैशन टेक्नोलॉजी, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण) तथा लेखापरीक्षित लेखों।

(दो) नेशनल इंस्टिट्यूट ऑफ फैशन टेक्नोलॉजी, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण)।

[Placed in Library, See No. LT 3349/16/15]

(19) निम्नलिखित पत्रों की एक-एक प्रति (ठिन्टी तथा अंग्रेजी संरकरण) सभा पालत पर रखेंगे:-

(एक) सेंट्रल कॉर्टेज इंडस्ट्रीज कारपोरेशन ऑफ इंडिया लिमिटेड तथा वस्त्र मंत्रालय के बीच वर्ष 2015-2016 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 3350/16/15]

(दो) हैंडीक्राप्ट्स एण्ड हैंडलूम्स एक्सपोर्ट्स कारपोरेशन ऑफ इंडिया लिमिटेड तथा वस्त्र मंत्रालय के बीच वर्ष 2015-2016 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 3351/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): Madam Speaker, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Aero Club of India, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

(2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aero Club of India, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3358/16/15]

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): Madam Speaker, I, on behalf of Shri Piyush Goyal, beg to lay:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a)(i) Review by the Government of the working of the SJVN Limited, Shimla, for the year 2014-2015.

(ii) Annual Report of the SJVN Limited, Shimla, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3352/16/15]

(b) (i) Review by the Government of the working of the NTPC Limited, New Delhi, for the year 2014-2015.

(ii) Annual Report of the NTPC Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3353/16/15]

(c) (i) Review by the Government of the working of the Neyveli Lignite Corporation Limited and its subsidiary companies NLC Tamilnadu Power Limited and Neyveli Uttar Pradesh Power Limited for the year 2014-2015.

(ii) Annual Report of the Neyveli Lignite Corporation Limited and its subsidiary companies NLC Tamilnadu Power Limited and Neyveli Uttar Pradesh Power Limited for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3354/16/15]

(2) A copy of the Mines and Minerals (Contribution to District Mineral Foundation) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 792(E) in Gazette of India dated 20th October, 2015 under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

[Placed in Library, See No. LT 3355/16/15]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 31 of the Coal Mines (Special Provisions) Act, 2015:-

- (i) G.S.R. 848(E) published in Gazette of India dated 10th November, 2015, regarding procedure of collecting the auction proceeds and the amount realized from allotment by Nominated Authority.
- (ii) S.O. 849(E) published in Gazette of India dated 10th November, 2015, regarding transferring of coal mines.

[Placed in Library, See No. LT 3356/16/15]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

- (i) The Central Electricity Regulatory Commission (Terms and Conditions for tariff determination from Renewable Energy Sources) (Fourth Amendment) Regulations, 2015 published in Notification No. L-1/94/CERC/2011 in Gazette of India dated 23rd October, 2015.
- (ii) The Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 published in Notification No. L-1/153/2014/CERC in Gazette of India dated 6th August, 2015.
- (iii) The Central Electricity Regulatory Commission (Ancillary Services Operations) Regulations, 2015 published in Notification No. 18/1/2013/Reg.Aff.(As Regul.)/CERC in Gazette of India dated 19th August, 2015.
- (iv) The Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Third Amendment) Regulations, 2015 published in Notification No. 1/14/2015-Reg. Aff.(FSDS)(i)/CERC in Gazette of India dated 10th August, 2015.
- (v) The Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) (Second Amendment) Regulations, 2015 published in Notification No. 1/14/2015-Reg. Aff.(FSDS)(ii)/CERC in Gazette of India dated 10th August, 2015.

[Placed in Library, See No. LT 3357/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): Madam Speaker, I, on behalf of Shri Sanwar Lal Jat beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the U.P. Projects Corporation Limited, Lucknow, for the year 2011-2012.

(ii) Annual Report of the U.P. Projects Corporation Limited, Lucknow, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 3359/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): Madam Speaker, I, on behalf of Shri Manoj Sinha, beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3360/16/15]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2014-2015.
- (ii) Annual Report of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3361/16/15]

(b)(i)Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 2014-2015.

(ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3362/16/15]

(3) A copy of the Railway Passengers (Cancellation of Ticket and Refund of Fare) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 836(E) in Gazette of India dated 4th November, 2015 under Section 199 of the Railways Act, 1989.

[Placed in Library, See No. LT 3363/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam Speaker, I beg to lay:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (a) (i)Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2014-2015.
- (ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3364/16/15]

(b)(i)Review by the Government of the working of the Kamarajar Port Limited, Chennai, for the year 2014-2015.

(ii) Annual Report of the Kamarajar Port Limited, Chennai, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3365/16/15]

(c)(i)Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2014-2015.

(ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3366/16/15]

(d)(i)Review by the Government of the working of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2014-2015.

(ii)Annual Report of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3367/16/15]

(2)(i)A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2014-2015, alongwith Audited Accounts.

(ii)A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2014-2015.

[Placed in Library, See No. LT 3368/16/15]

(3)(i)A copy of the Annual Administration Report (Hindi and English versions) of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2014-

2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2014-2015.

[Placed in Library, See No. LT 3369/16/15]

(4)(i)A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2014-2015.

(ii)A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Mumbai, for the year 2014-2015.

(iii)A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2014-2015, together with Audit Report thereon.

(iv)A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mumbai Port Trust, Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 3370/16/15]

(5)(i)A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2014-2015.

(ii)A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2014-2015.

(iii)A copy of the Annual Accounts (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2014-2015, together with Audit Report thereon.

(iv)A copy of the Review (Hindi and English versions) on the Audited Accounts of the Kolkata Port Trust, Kolkata, for the year 2014-2015.

[Placed in Library, See No. LT 3371/16/15]

(6)(i)A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2014-2015.

(ii)A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 3372/16/15]

(7)(i)A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2014-2015.

(ii)A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, New Mangalore, for the year 2014-2015.

(iii)A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2014-2015, together with Audit Report thereon.

(iv)A copy of the Review (Hindi and English versions) on the Audited Accounts of the New Mangalore Port Trust, New Mangalore, for the year 2014-2015.

[Placed in Library, See No. LT 3373/16/15]

(8)(i)A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2014-2015.

(ii)A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Goa, for the year 2014-2015.

(iii)A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2014-2015, together with Audit Report thereon.

(iv)A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mormugao Port Trust, Goa, for the year 2014-2015.

[Placed in Library, See No. LT 3374/16/15]

(9)(i)A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2014-2015.

(ii)A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Kandla, for the year 2014-2015.

(iii)A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2014-2015, together with Audit Report thereon.

(iv)A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kandla Port Trust, Kandla, for the year 2014-2015.

[Placed in Library, See No. LT 3375/16/15]

(10)(i)A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2014-2015.

(ii)A copy of the Annual Accounts (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2014-2015, together with Audit Report thereon.

(iii)A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund Organisation, Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 3376/16/15]

(11) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trust Act, 1963:-

- (i) G.S.R. 518(E) published in Gazette of India dated 29th June, 2015, approving the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (ii) G.S.R. 504(E) published in Gazette of India dated 19th June, 2015, approving the Chennai Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (iii) G.S.R. 631(E) published in Gazette of India dated 14th August, 2015, approving the Chennai Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (iv) G.S.R. 503(E) published in Gazette of India dated 19th June, 2015, approving the Chennai Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (v) G.S.R. 522(E) published in Gazette of India dated 1st July, 2015, approving the New Mangalore Port Trust Employees' (House Building Advance) Special Family Benefit Fund Amendment Regulations, 2015.
- (vi) G.S.R. 551(E) published in Gazette of India dated 10th July, 2015, approving the Kandla Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (vii) G.S.R. 724(E) published in Gazette of India dated 18th September, 2015, approving the Kolkata Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (viii) G.S.R. 602(E) published in Gazette of India dated 31st July, 2015, approving the Kolkata Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (ix) G.S.R. 603(E) published in Gazette of India dated 31st July, 2015, approving the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (x) G.S.R. 604(E) published in Gazette of India dated 31st July, 2015, approving the Cochin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.
- (xi) G.S.R. 605(E) published in Gazette of India dated 31st July, 2015, approving the Visakhapatnam Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2015.

[Placed in Library, See No. LT 3377/16/15]

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Highway Engineers, Noida, for the year 2014-2015, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Academy of Highway Engineers, Noida, for the year 2014-2015.

[Placed in Library, See No. LT 3378/16/15]